

STATE UNDERTAKINGS

570. **Shri T. K. Chaudhuri:** Will the Minister of Production be pleased to state:

(a) whether it is a fact that labour-management relations in State undertakings functioning under the Central Government formed an item of discussion in the Conference of General Managers and Managing Directors of such undertakings held in New Delhi on the 5th and the 6th November, 1954;

(b) whether the Managers of State-owned coal mine which have recently come under the Central Government were represented in this Conference; and

(c) whether the views of labour unions or employees unions of these undertakings were taken into consideration in this regard?

The Minister of Production (Shri K. C. Reddy): (a) Yes. 'Labour relations and provision of adequate amenities' was one of the items included in the Agenda for discussion at the Conference of the Managing Directors and General Managers of State undertakings functioning under the Ministry of Production, held on the 4th and 5th November, 1954.

(b) and (c). The Conference was called primarily to exchange views and experiences of the officers-in-charge of the various undertakings run on company lines to have a proper appreciation of the problems that they had faced during the last two years. As no decision was expected to be taken the question of inviting any representative of the Managers of State-owned coal mines or obtaining the views of the labour unions or employees unions did not arise.

STATE UNDERTAKINGS

571. **Shri T. K. Chaudhuri:** Will the Minister of Production be pleased to state the names of the registered trade unions in State undertakings functioning under the Central Government?

The Minister of Production (Shri K. C. Reddy): The information is being collected and will be placed on the Table of the Lok Sabha as soon as possible.

LOCAL WORKS PROGRAMME

572. **Mulla Abdullahai:** Will the Minister of Planning be pleased to state:

(a) the amount sanctioned for Madhya Pradesh for the Local Works Programmes during 1953-54;

(b) the names of the schemes submitted by the State Government for Centre's approval;

(c) the estimated expenditure thereon;

(d) which of the schemes were approved; and

(e) the amount allotted for each scheme?

The Deputy Minister of Planning (Shri S. N. Mishra): (a) The allocation for 1953-54 for Madhya Pradesh was Rs. 14.90 lakhs, of which Rs. 7.45 lakhs was actually placed at their disposal.

(b), (d) and (e). Under the procedure laid down, the State local works programme is not required to be referred to the Centre for approval. The Centre receives only quarterly abstract statements of progress of expenditure on works approved by the State Governments themselves.

(c) A total expenditure of Rs. 6.48 lakhs has been reported as shown below:—

Category	WORKS COMPLETED			WORKS IN PROGRESS		
	No. of works	Total expenditure (i.e. total cost)	Central grant utilised	No. of works	Total cost as approved	Expenditure upto 31-3-54 reported
		Rs.	Rs.		Rs.	Rs.
1. Water Supply . . .	40	36,150	18,075	34	1,55,253	41,041*
2. Improvements to Agriculture	1	2,000	2,000*
3. Improvements to sanitation	4	10,800	8,194*
4. Roads, bridges and culverts etc. . .	7	14,325	6,600	27	3,18,635	63,894*
5. Schools, dispensaries etc. . .	43	1,97,920	95,837	85	6,00,529	2,68,621*
6. Other schemes	6	55,800	16,280*
TOTAL . . .	90	2,48,395	1,20,512	157	11,43,017	4,00,030*

*Central grant utilised not yet intimated.

'ATOMS FOR PEACE' PLAN

573. **Shrimati Tarkeshwari Sinha:** Will the Prime Minister be pleased to state:

(a) whether India has offered considerable quantities of uranium to President Eisenhower's 'Atoms for Peace' Plan;

(b) whether any assurance has been given to Government that it will not be used for making destructive weapons; and

(c) the quantity of uranium that is proposed to be offered?

The Prime Minister and Minister of External Affairs and Defence (Shri Jawaharlal Nehru): (a) to (c). No offer has been made to the U.S. of uranium. In the course of the debate in the First Committee

of the U.N. on International Co-operation in developing peaceful uses of atomic energy, our representative, Shri V. K. Krishna Menon, said that in the event of agreements being arrived at for international co-operation India would be able to offer certain quantities of some minerals to the international agency.

BORDER INCIDENT

574. **Shri M. L. Agrawal:** Will the Prime Minister be pleased to state:

(a) the circumstances under which the Indian Border Police had recently to shoot a Pakistani raider in Roranwala Village in Gharinda Police Circle in Amritsar District; and

(b) the measures Government are taking to stop these recurring Pakistani raids on Indian Soil and against Indian nationals?